

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NOS. 74 & 102 OF 2015

Dated: 02nd February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 74 OF 2015

In the matter of:

**Meghalaya Power Distribution Corporation Ltd. Appellant(s)
Versus
Meghalaya State Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Sakie Jakaria

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghuvanshi for R-1

APPEAL NO. 102 OF 2015

In the matter of:

**Byrnihat Industries Association Appellant(s)
Versus
Meghalaya State Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. Sakie Jakharia for R-2
Mr. Buddy A. Ranganadhan
Mr. D.V. Raghuvanshi for R-1

ORDER

At the request of learned counsel for the Appellant in Appeal No.74 of 2015 the matters are adjourned to **29.02.2016.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**